



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**LAWAZIMA CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,28th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">Crl.A./226/2018</a>	GURUDEV RAJBIR DHILON <b>Versus</b> MR AMIT AGARWAL	MR.M K CHOUDHURY MR.T N SRINIVASAN	PP, ASSAM
2	<a href="#">CRL.A(J)/128/2022</a> 2 Y 3 M 15 D :	SMTI ANJANA KAMAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R DEV	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/795/2022</a> <b>in</b> CRL.A(J)/128/2022	SMTI ANJANA KAMAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R DEV	PP, ASSAM
3	<a href="#">WP(C)/2548/2024</a>	NIPUL KALITA <b>Versus</b> TELECOMMUNICATIONS CONSULTANTS INDIA LIMITED	MR. P K SARMA MR. M MORE MR. A BORPUZARI	

LEAVE NOTE OF ADVOCATES FOR 28/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024
10)	MR. J P SHARMA	01-07-2024	To	31-07-2024
11)	MR A W AMAN	27-06-2024	To	28-06-2024
12)	MR. O P BHATI	28-06-2024	To	04-08-2024



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**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/4510/2017</a>	NURJAMAL SHEIKH <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.D DAS MR.H R AHMED	DR.B AHMED(SC, CO-OP.) MR.A K BHUYAN(SR. SC, BTC, (R- 3, 4 & 5)) MR.K R PATGIRI R - 6 MR.S S ROY(GOVT. ADVOCATE, (R- 1& 2)) MISS. M DAS (R10-R17) MD. S ISLAM (R10-R17) MS.C DAS(R-6) MR. M DEKA (R10-R17)
2	<b>WITH</b> <a href="#">WP(C)/4681/2017</a>  CAVT. NO. 1105/17	NURJAMAL SHEIKH <b>Versus</b> THE STATE OF ASSAM and 14 ORS.	MR.D DAS MR.H R AHMED	SC, CO-OP. MISS. M DAS (R8-R15) MD. S ISLAM (R8-R15) MS.C DAS (R-6) MR. M DEKA (R8-R15) FOR CAVEATOR MR.B AHMED MR.K P PATGIRI(R-6) SC, BTADC GA, ASSAM
3	<a href="#">WP(C)/4954/2017</a>	M/S. MANASH PADMABARI JINJIRAM FISHERY CO-OPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A SARMA MR.U CHOUDHURY	GA, ASSAM
4	<a href="#">WP(C)/8084/2017</a>	MOYNUL HAQUE LASKAR <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.B SAHARIA MR.A M BARBHUIYA MS.F BEGUM MS.M MEDHI	GA, ASSAM

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**[AT 11:00 AM]**

**BEFORE:**

**DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">Crl.A./19/2023</a>	HAREN BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B BARUAH MRS. S D DEKA	PP, ASSAM
2	<a href="#">Crl.A./211/2023</a>	ABDUR ROFIQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
3	<a href="#">I.A.(Crl.)/131/2024</a> in <a href="#">Crl.A./35/2024</a>	MD. AKHRUL ISALM @ FAKARUDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./35/2024</a>	MD. FAKHRUL ISLAM @ FAKARUDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P BORAH MRS K M SAIKIA	PP, ASSAM

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